

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:890
ANSWERED ON:24.11.2009
IRREGULARITIES IN PRASAR BHARATI
Joshi Shri Pralhad Venkatesh

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether financial and administrative irregularities have been reported in the Prasar Bharati(PB);
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government has ordered any inquiry in this regard;
- (d) if so, the details thereof alongwith outcome thereof;
- (e) the detail of action taken against the guilty officials alongwith the steps taken to prevent such irregularities;
- (f) whether the Prasar Bharati has not been granted autonomy; and
- (g) if so, the reasons therefor alongwith the steps being taken to accord full autonomy to the PB?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, (C. M.JATUA)

- (a) Yes Sir.
- (b) to (e) Information is being collected and will be laid on the Table of the house.
- (f) No Sir.
- (g) Does not arise in view of (f)